

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.201/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company	Sunrise Stock Broking Pvt.Ltd.-Versus-Sangamyog Commercial Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Shiv ShanRar Banerjee
Shaunak Ghosh
Basabraaj Chakraborty

Petitioner

Deho
20/12/17

P.T.O.

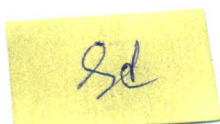
111 201/2017 - Sangamyog Commercial

ORDER

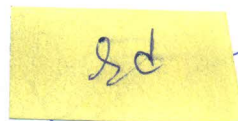
Ld. Counsel for the financial creditor is present.

By our order dated 04/12/2017 Interim Resolution Professional (IRP) was directed to appear in person today. But it appears that Office has not sent any notice to IRP. Office is directed to serve a notice on IRP and submit the compliance report by 4 P.M. Today.

List it on 10/01/2018.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)